## GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:1318 ANSWERED ON:03.03.2015 STANDARDS FOR CONSUMER PRODUCTS Jena Shri Rabindra Kumar;P. Shri Nagarajan

## Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has made it mandatory to obtain standard certification for consumer products and if so, the details thereof;
- (b) the procedure for selecting consumer products and services in a particular year for comparative tests;
- (c) the total expenditure incurred in funding Voluntary Consumer Organisations for conducting these tests during the last three years and the current year;
- (d) whether the Government proposes to include more products/services for standard certification; and
- (e) if so, the details thereof indicating the products already covered and those proposed to be included during the current year

## **Answer**

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a): Yes, Madam. The Government has made it mandatory for 92 products under the BIS Product Certification Scheme and 15 Electronics and IT products under the Compulsory Registration Scheme, to conform to the requirements of relevant Indian Standards. The detailed list of such products is given in Appendix-I.
- (b) & (c): The items for comparative testing is mutually decided between the Department and the grantee organisation.

Total expenditure incurred in funding voluntary consumer organizations to conduct comparative testing during the last three years and the current year is given below:

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Sl No Year Total Expenditure

(in lakhs of Rs.)

1. 2011-12 227.59

2. 2012-13 243.33

3. 2013-14 `Nil`

4. 2014-15 105.00

(as on
25-02-2015)
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(d) & (e): Yes, Madam. 15 additional electronic and IT products have been notified by the Government to be covered under the Compulsory Registration Scheme with effect from 07 May 2015. The details are given in Appendix-II.

The detailed list of products already under mandatory BIS certification is given in Appendix-I